

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 163 of 2020

IN THE MATTER OF:

SREI Infrastructure Finance Ltd.

...Appellant

Versus

Suhani Trading & Investment Consultants

Pvt. Ltd. & Anr.

...Respondents

For Appellant: Mr. Jayant Mehta, Mr. Shambo Nandy and Ms. Arushi Mishra, Advocates

**For Respondent: Mr. Sreenita Ghosh, Mr. Arjun Asthana, Advocates
Mr. Karan Luthra and Ms. Aarushi Tiku, Advocates for
Respondent No. 1.**

O R D E R

25.02.2020 Learned Counsel for the Respondent is permitted to file Reply Affidavit. The Appellant to array Respondent No. 2, through RP. Ms. Sreenita Ghosh, Advocate appears on behalf of the Respondent No. 2. Respondent Nos. 1 and 2 may file Reply Affidavit by 12 March, 2020. Rejoinder, if any, may be filed by 18th March 2020

List the Appeal 'For Admission (After Notice) on **25th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)